

No A-11019/15/2017-Ad.IV  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes and Customs)

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5<sup>th</sup> Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi - 110066  
Dated: 17<sup>th</sup> January, 2019

To,

All Principal Chief Commissioners/  
Principal Directors General, and Commissioners  
In-charge in Directors under Central Board of Excise and Customs.

Subject: Cadre Restructuring and re-organization of field formations under Central Board of Indirect Taxes and Customs -allocation of revised cadre strength – reg.

Sir,

I am directed to refer to Board's letter No. A.11019/15/2017-Ad.IV dated 12th January, 2018, as amended vide letter of even number dated 01.03.2018 conveying grade-wise allocation of approved staff strength to the reorganized field formations under CBIC and to say that Ahmedabad and Vadodara Zones have requested for reallocation of sanctioned strength in the grades of Superintendent and Inspector of Central Excise among the participating Commissionerates of the Zone.

2. The Competent Authority has approved Commissionerate-wise reallocation of Sanctioned Strength in the grades of Superintendent and Inspector of Central Excise in Ahmedabad and Vadodara Zones as indicated in the Enclosure to this letter. Sanctioned Strength in all other grades and formations, other than those mentioned in this letter, remains the same as per Board's letter F. No. A-11019/15/2017-Ad.IV dated 12th January, 2018 (as amended).

Encl: As above.

Yours faithfully,

  
(B. Ginkhan Mang)

Under Secretary to the Govt. of India.  
Tel. No. 011-26162673

Copy to:

1. PS to Finance Minister
2. PS to MoS (Finance)
3. PPS to Secretary (Revenue)
4. Chairperson, CBIC
5. All Members, CBIC
6. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs.
7. Principal Chief Controller of Accounts, CBIC
8. All PAOs, CBIC
9. All Officers/Sections in Admin Wing of CBIC Hqrs.
10. Webmaster, DG, Systems & Data Management – for uploading the same on the CBIC website
11. Guard File/Sanction Folder

  
(B. Ginkhan Mang)

Under Secretary to the Govt of India

Enclosure to letter F. No. A-11019/15/2017-Ad.IV dated 17.01.2019

**Reallocation of Sanctioned Strength in the grades of Superintendent and Inspector of Central Excise in Ahmedabad and Vadodara Zones**

S. No.	Zone	Commissionerate	Superintendent of C Ex		Inspector of C Ex	
			Sanctioned Strength as indicated in Order dt. 12.01.2018	Sanctioned Strength as Revised	Sanctioned Strength as indicated in Order dt. 12.01.2018	Sanctioned Strength as Revised
1.	Vadodara	Vadodara I	122	120	134	130
		Vadodara II	114	112	126	122
		Audit Vadodara	99	97	104	101
		Surat	128	126	140	136
		Audit Surat	81	80	86	84
		Daman	95	92	107	101
		Ahmedabad South	82	85	90	95
		Ahmedabad North	74	76	82	86
		Gandhinagar	74	75	82	85
		Rajkot	65	66	73	75
2	Ahmedabad	Bhavnagar	56	58	64	68
		Kutch	56	59	64	69